HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 07th August, 2019

No. 134 A: Mr. Vishwa Nath Shukla, A.J.C.-cum-Presiding Officer, MVACT, Ranchi is hereby transferred and posted as District & Additional Sessions Judge, Koderma.

By order of the Court Sd/- Ambuj Nath Registrar General

Memo. No. 2821 /Apptt. Dated Ranchi, the 07th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Registrar General